

**THE HIGH COURT OF KERALA**

Kochi - 682 031  
Dated -10-08 -2018

**PROCEEDINGS**

Judicial Department – Transfer, posting and filling up of the vacancies of Sheristadars and Senior Superintendents in the gazetted cadre of the Subordinate Judiciary - Orders issued.

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Read : 1.High Court Order No. B4(B)-71290/2017 dated 30-07-2018.  
2.Rule 28(a) of the Kerala State and Subordinate Services Rules, 1958.

**ORDER NO. B1(B) – 2482/2018**

As part of filling up of the existing vacancies of Sheristadars and Senior Superintendents in the gazetted cadre of the Subordinate Judiciary, the following orders are issued :

- 1.**Sri.P.A.Shamsudheen**, Sheristadar, Special Court (S.P.E-C.B.I)-III, Ernakulam is appointed as Sheristadar, District Court in the scale of pay ₹ 42,500- 87000 and posted as Sheristadar, District Court, Pathanamthitta.
2. **Sri.Biju K.S.**, Sheristadar, Additional District Court/M.A.C.T, North Paravur is transferred and posted as Sheristadar, Motor Accidents Claims Tribunal, Perumbavoor.
3. **Smt.T.R.Premaletha**, Sheristadar, Additional District Court, Neyyattinkara is transferred and posted as Sheristadar, Additional District Court/M.A.C.T, North Paravur
- 4.**Sri.K.X.Joseph**, Sheristadar, Motor Accidents Claims Tribunal, Perumbavoor is transferred and posted as Sheristadar, Special Court (SPE-CBI)-III, Ernakulam.
5. **Sri.K.Rameshchandran**, Sheristadar, Sub Court, Pathanamthitta is promoted as Sheristadar, Addl. District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 40,500 – 85,000 and posted as Sheristadar, Additional District Court, Neyyattinkara.



6. **Sri.M.Babu**, Senior Superintendent, District Court, Kollam is promoted as Sheristadar, Addl. District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 40,500 – 85,000 and posted as Sheristadar, Motor Accidents Claims Tribunal, Attingal.

7. **Smt.K.G.Manjusha**, Sheristadar, Chief Judicial Magistrate's Court, Alappuzha is transferred and posted as Sheristadar, Family Court, Ernakulam.

8. **Sri.P.R.Unnikrishnan Nair**, Sheristadar, Chief Judicial Magistrate's Court, Thalassery is transferred and posted as Sheristadar, Family Court, Kollam.

9. **Sri.Giridharan K.P.**, Senior Superintendent, Chief Judicial Magistrate's Court, Manjeri is promoted as Sheristadar, Chief Judicial Magistrate's Court, under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 40,500 - 85000 and posted as Sheristadar, Chief Judicial Magistrate's Court, Alappuzha.

10. **Smt.Rajeena C.A.**, Senior Superintendent, Chief Judicial Magistrate's Court, Thalassery is promoted as Sheristadar, Chief Judicial Magistrate's Court, under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 40,500 - 85000 and posted as Sheristadar, Chief Judicial Magistrate's Court, Thalassery.

11. **Smt.Sulekha C.V**, Senior Superintendent, Chief Judicial Magistrate's Court, Thrissur is promoted as Sheristadar, Chief Judicial Magistrate's Court, under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 40,500 - 85000 and posted as Sheristadar, Chief Judicial Magistrate's Court, Thiruvananthapuram.

12. **Sri.N.Chithrarajan**, Sheristadar, Sub Court, Thrissur is transferred and posted as Sheristadar, Wakf Tribunal, Kollam.

13. **Sri.Sreelal B.**, Sheristadar, Sub Court, Tirur is transferred and posted as Sheristadar, Sub Court, Punalur.



14. **Smt.Valsala J.**, Sheristadar, Sub Court, Palakkad is transferred and posted as Senior Superintendent District Court, Kollam.

15. **Sri.M.Shibu**, Senior Superintendent, District Court, Kozhikode is transferred and posted as Sheristadar, Sub Court, Pathanamthitta.

16. **Sri.B.Asokan**, Junior Superintendent, Munsiff's Court, Punalur is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Senior Superintendent, District Court, Kozhikode.

17. **Sri.Suresh Kumar R.**, Junior Superintendent, District Court, Pathanamthitta is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Sheristadar, Sub Court, Tirur.

18. **Smt.Mini K.Marar**, Junior Superintendent, Munsiff's Court, Kolenchery is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Sheristadar Sub Court, Thrissur.

19. **Sri.Gopala Retnam**, Junior Superintendent, Sub Court, Pala is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Sheristadar, Sub Court, Palakkad.

20. **Sri.K.Chandrangadhan**, Secretary, Gram Nyayalaya, Pazhayannur is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Senior Superintendent, District Court, Thalassery.



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The officers at Sl.Nos. 2, 3, 4, 7, 8, 10, 12, 13, 14 and 15 are not eligible for joining time and transfer T.A.

The Presiding Officers of the Courts concerned are directed to make necessary charge arrangements.



( By Order )

*K. Haripal*

K. Haripal  
Registrar ( Subordinate Judiciary )

To

The Accountant General (A&E) Kerala, Thiruvananthapuram (20 copies)  
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.  
The Addl. Chief Secretary to Government, Home (C) Department, Thiruvananthapuram.  
( with C/L)

The Director of Public Relations, Thiruvananthapuram.

All Principal District Judges ( **By E- mail only** )

All Chief Judicial Magistrates ( **By E- mail only** )

The Private Secretary to the Chief Justice, High Court.

The Confidential Assistants to the Registrar General & Registrar (Subordinate Judiciary),  
High Court.

The B2(A), B3(A), B4(A), B5(A), C1, C2, C3, D2, E1 & I1 seats, High Court.

The I.T Section, High court (for uploading in the High Court Website )

The Administrative Records Section, High Court ( 2 copies )

**Note:** The officers and courts concerned can download the order from the official website of the High Court ([www.highcourtofkerala.nic.in](http://www.highcourtofkerala.nic.in))